

DIVISION BENCH  
COURT - II

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/254(KB)2023  
COMP.APPL/13(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>BRIJ BIHARI MISHRA VS BRIJSONS HOTEL PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**  
None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **23<sup>rd</sup> August, 2024**.

**Anamitra Pal  
Court Officer**